

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 309
CA(CAA)-44/ND/2024

IN THE MATTER OF:

M/s. Eshan Financial Services Pvt. Ltd. ... Applicant/Petitioner

Under Section: 230-232

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Rakesh Bajaj

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by the Ld. Counsel appearing for the Applicants, 03 days time is granted for filing evolved proforma/checklist. The specimen evolved format/checklist may be collected by the Applicant from the Court Officer.

List on 24.04.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)